

- Note :-
1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
 2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.
 3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 9th July, 2014

DIVISION BENCHES

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| 1. Hon'ble The Chief Justice &
Hon'ble Mr. Justice Ashwani Kumar Singh | I. LPA - Orders, Admission and Hearing (2012 & 2013)
II. All cases relating to Taxation – Orders, Admission and Hearing
III. CWJC – Other than PIL and the matters arising from CAT Orders– Orders, Admission and Hearing
IV. M. A. (Taxation) – Orders, & Hearing u/o 41 Rule 11 C. P. C.
V. Company Appeals – Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice Iqbal Ahmed Ansari
Hon'ble Justice Smt. Anjana Mishra | I. LPA - Orders, Admission & Hearing (2014)
II. The matters arising from CAT Orders– (Orders, Admission and Hearing.)
III. Any other civil matters not assigned to any other D.B.
IV. All Cr. W. J. C. (Habeas Corpus) – Orders, Admission & Hearing. |
| 3. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Mr. Justice Prabhat Kumar Jha | I. Cr. Appeal against conviction
II. Govt. Appeal, Cr. Appeal against acquittal
III. Any other Criminal matters not assigned to any other D. B.
IV. CWJC – PIL |
| 4. Hon'ble Mr. Justice Navaniti Prasad Singh &
Hon'ble Mr. Justice Jitendra Mohan Sharma | Cr. Appeal – Hearing (Specially assigned) |
| 5. Hon'ble Mr. Justice Ramesh Kumar Datta &
Hon'ble Mr. Justice Dr. Ravi Ranjan | I. M. A. (Except Taxation matters)
II. CWJC – Orders, Admission & Hearing – Specially assigned
III. LPA - Orders, Admission & Hearing (up to 2011) |
| 6. Hon'ble Mr. Justice Dharnidhar Jha &
Hon'ble Mr. Justice Amaresh Kumar Lal | I. Criminal Appeals & Govt. Appeals –Hearing
II. Original Cr. Misc. – Orders, Admission and Hearing. |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'ble Mr. Justice J. N. Singh | Group – II(ii) -CWJC (2013 & 2014) :--Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice Samarendra Pratap Singh | Group – II(iii) -CWJC :--Orders, Admission & Hearing. |
| 3. Hon'ble Mr. Justice Ajay Kumar Tripathi | Group - II (iv) -CWJC :--Orders, Admission & Hearing. |
| 4. Hon'ble Mr. Justice Mihir Kumar Jha | I. Group – IV CWJC – Orders, Admission & Hearing.
II. Company Petitions and Company Applications |
| 5. Hon'ble Mr. Justice Kishore K. Mandal | I. Second Appeals – Admission, Order & Hearing
II. Election Petitions |

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| 6. Hon'ble Justice Smt. Anjana Prakash | I. Criminal Misc. Matters under Section 482 Cr. P. C. (Fresh filling from 1st June 2014)
II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. – Orders, Admission & Hearing.
III. Other Criminal matters not assigned to any other Bench – Orders, Admission & Hearing. |
| 7. Hon'ble Mr. Justice Jyoti Saran | Group–V -CWJC (2013 & 2014) Orders, Admission & Hearing |
| 8. Hon'ble Mr. Justice Rakesh Kumar | I. MJC and Civil matters not assigned to any other Bench –Orders, Admission & Hearing.
II. Miscellaneous Appeals – Orders, Admission & Hearing. |
| 9. Hon'ble Mr. Justice Birendra Prasad Verma | I. Group – II (i) – CWJC (up to 2011 & 2014) – Orders, Admission & Hearing.
II. Civil Review –Orders, Admission & Hearing. |
| 10. Hon'ble Mr. Justice Dinesh Kumar Singh | I. Cr. Revision –Orders, Admission & Hearing.
II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer– Orders, Admission & Hearing. |
| 11. Hon'ble Mr. Justice Akhilesh Chandra | Criminal Misc. Matters under Section 438 Cr. P.C. (2014) |
| 12. Hon'ble Mr. Justice Gopal Prasad | I. Cr. Appeals – Admission, Order and Hearing
II. Cr. W.J. C.– Orders, Admission & Hearing. |
| 13. Hon'ble Mr. Justice Mungeshwar Sahoo | F. A. – Order and Hearing |
| 14. Hon'ble Mr. Justice Hemant Kumar Srivastava | Group – V - CWJC (up to 2012) - Orders, Admission & Hearing |
| 15. Hon'ble Mr. Justice V. Nath | Group - II (i) -CWJC (2012 & 2013) –Orders, Admission & Hearing. |
| 16. Hon'ble Mr. Justice Shivaji Pandey | I. Group – III CWJC – Orders, Admission & Hearing.
II. Request cases. – Orders, Admission & Hearing. |
| 17. Hon'ble Mr. Justice Vikash Jain | Criminal Misc. Matters under Section 438 Cr. P.C. |
| 18. Hon'ble Mr. Justice Ahsanuddin Amanullah | Criminal Misc. Matters under Section 439 Cr. P.C. (2014) |
| 19. Hon'ble Mr. Justice Aditya Kumar Trivedi | Criminal Misc. Matters under Section 439 Cr. P.C. |
| 20. Hon'ble Mr. Justice Rajendra Kumar Mishra | I. Specially assigned Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) –Orders, Admission & Hearing.
II. Civil Revision –Orders, Admission & Hearing.
III. Testamentary cases, – Orders, Admission & Hearing. |
| 21. Hon'ble Mr. Justice Chakradhari Sharan Singh | Group – II(ii) -CWJC (up to 2012) :-Orders, Admission & Hearing. |
| 22. Hon'ble Mr. Justice Ashutosh Kumar | Criminal Misc. Matters under Section 482 Cr. P. C. (Pending) |